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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/492/ (IB)/2017
NAME OF THE PETITIONER(S) : MAYUR WOVENS PVT LTD
NAME OF THE RESPONDENT(S) : PALMETTO INDUSTRIES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. NIRMA KUMAR	ADVOCATE FOR RESPONDENT	
2.	Neeru Sotanki	Company Secretary for Petitioner	
ORDER			

PCS representing the petitioner present. Counsel for respondent present. Counsel for petitioner filed a memo of settlement entered into by both the parties. Particulars of the payment of schedule and the details of the post-dated cheques are mentioned in the memo. The memo of settlement is taken on record. In view of the settlement, the matter is closed.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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